

Government of India  
Ministry of Finance  
Department of Revenue & Insurance  
New Delhi, the 27th March, 1974.

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NOTIFICATION  
INCOME TAX

No.581 / F.No. 203/19/74-ITA.II /: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

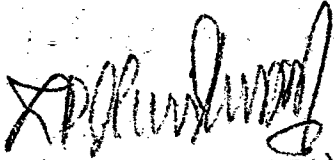
TUBERCULOSIS RESEARCH CENTRE, ALMAGATEL.

This notification will take effect from 1st April, 1973.

Sd/- (T.P. JEUNJUNWALA)  
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
3. Directorate of CMM Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar), Post Box No: 4508, New Delhi-110016 with reference to their letter No.19/10/73-A.II dated 15.3.74.
5. Comptroller and Auditor General of India. (20 copies).
6. Bulletin Section of DI (R&P), New Delhi. (3 copies).

  
(T.P. JEUNJUNWALA)  
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No.CC/ITA-II/395/202/ESP/74.